

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4863

ANSWERED ON:27.04.2005

ACQUISITION OF LAND FOR NHs

Choudhary Shri Nikhil Kumar;Shakya Shri Raghuraj Singh

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether land has been acquired by the Government for new national highways 28B, 57A and A10 in Bihar;
- (b) if so, the details thereof;
- (c) by when farmers are likely to be paid compensation for the land acquired;
- (d) the details of the progress of works on these new highways; and
- (e) the amount spent on them, highway-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c) The National Highways No.28B, 57A and 110(presumably mistyped as A10) were the State roads, prior to declaration as National Highways. At present, no acquisition of land is in process on these newly declared National Highways.

(d) & (e) NH-57A is identified for upgradation under National Highways Development Project (Phase-III) to be implemented by National Highways Authority of India on `Build, Operate and Transfer` basis and preparation of its Detailed Project Report is under progress. Provision for preparation of Detailed Project Report for other National Highways (28B and 110) has been proposed in the current Annual Plan 2005-06. The National Highways are being maintained in traffic worthy condition for which the funds are allocated to the State as a whole and not National Highways wise.